MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 316 Imphal, Friday, February 20, 2026 Phalguna 1, 1947)

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR: MANIPUR
Imphal, the 19th February, 2026

No. APPT-9/4/2022-DP-DP/H: In pursuance of the decision taken in Cabinet meeting held on 17th February,2026, the Governor of Manipur is pleased to appoint Shri L. Nishikanta Singh, Lt. General (Retd.) as Advisor (Coordination) to the Hon'ble Chief Minister, Manipur for a period of 1 (one) year with immediate effect in public interest.

2. The terms and conditions of his service including honorarium, entitlements, etc. will be issued separately in consultation / concurrence with Finance Department (PIC), Government of Manipur.

By orders & in the name of Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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